

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1267
TO BE ANSWERED ON 13.12.2023

SHAKTI SADAN SCHEME

1267. SHRI NIRANJAN BISHI:
SMT. SULATA DEO:
DR. AMAR PATNAIK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Shakti Sadans being set up State-wise including Odisha;
- (b) whether it is a fact that there has been a decline in the expenditure under the scheme during the last five years; and
- (c) if so, the reasons therefor and if not, the details of the budgetary allocation towards the scheme in the last five years?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Shakti Sadan scheme under the overarching Mission Shakti, is a demand driven centrally sponsored scheme wherein States/UTs assess their requirement as per local needs and proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. State/UT-wise details of functional Shakti Sadans, including Odisha (earlier Swadhar Greh and Ujjawala Homes) is placed at **Annexure-I**.

The detail of Budget Estimate, Revised Estimate and funds released during the last five Financial Years period is given below:

(Amount Rupees in crore)

Financial Year	Shakti Sadan (Swadhar Greh and Ujjawala Homes)		
	Budget Estimate	Revised Estimate	Fund released
2018-19	145	70	30.90
2019-20	80	55	34.83
2020-21	80	33	19.49
2021-22	150	30	18.49
2022-23	159.10	25	15.45
2023-24 (upto 12.12.2023)	159.10	--	17.70

*Under Mission Shakti, the separate budget of Swadhar Greh & Ujjawala Homes have been clubbed under Shakti Sadan scheme.

The decline in the expenditure under the scheme was due to non-receipt of complete proposals from the States/UTs for fund release i.e. Utilization Certificate and Statement of Expenditure. Delay in opening of Single Nodal Agency (SNA) Account by the States/UTs also effected the less release of funds.

Annexure-I

Annexure with regard to reply to Parts (a) to (c) of Rajya Sabha Unstarred Question No.1267 for answer on 13.12.2023 regarding **Shakti Sadan Scheme** asked by **Shri Niranjan Bishi, Smt. Sulata Deo and Dr. Amar Patnaik**, Hon'ble Members of Parliament (RS).

State/UT-wise details of functional Shakti Sadans (Swadhar and Ujjawala)

S. No	Name of State/UT	Shakti Sadan
1.	Andaman & Nicobar Islands	1
2.	Andhra Pradesh	26
3.	Arunachal Pradesh	1
4.	Assam	34
5.	Chandigarh	1
6.	Chhattisgarh	4
7.	Delhi	2
8.	Goa	3
9.	Gujarat	6
10.	Himachal Pradesh	1
11.	Jammu & Kashmir	2
12.	Jharkhand	7
13.	Karnataka	63
14.	Kerala	10
15.	Madhya Pradesh	14
16.	Maharashtra	33
17.	Manipur	45
18.	Meghalaya	2
19.	Mizoram	12
20.	Nagaland	3
21.	Odisha	68
22.	Puducherry	1
23.	Punjab	2
24.	Rajasthan	8
25.	Sikkim	1
26.	Tamil Nadu	33
27.	Telangana	20
28.	Tripura	3
29.	Uttar Pradesh	3
30.	Uttarakhand	2
31.	West Bengal	34
	Total*	445

*As per information received from States/UTs.